

LOK SABHA
UNSTARRED QUESTION NO. 2828
TO BE ANSWERED ON 08th August, 2024

Survey to Explore Reserves of Petroleum Products in Rajasthan

†2828: Shri Rahul Kaswan:

Shri Amra Ram:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has undertaken survey to explore reserves of diesel, petrol and natural gas in the country;
- (b) if so, the details thereof, State-wise, location and fuel category-wise, especially in Rajasthan;
- (c) whether the crude oil is being produced in the country in large scale;
- (d) if so, the details thereof;
- (e) whether the Government proposes to increase the production of natural gas, diesel and petrol in the country; and
- (f) if so, the details thereof?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROELUM & NATURAL GAS
(SHRI SURESH GOPI)

(a) & (b): Surveys are undertaken for identifying, assessing and extracting hydrocarbon reserves (crude oil and natural gas). Diesel and Petrol are obtained thereafter through refining of crude oil. Survey activities involve various stages such as seismic surveys (2-Dimensional, 3-Dimensional), exploratory drilling, reservoir evaluation, production testing, economic and commercial assessment. Seismic surveys are carried out periodically in different parts of the country. Some recent large scale surveys *inter alia* are:

Survey/Activity	Period
National Seismic Programme	Started in 2017-18 and completed in April, 2022
Airborne Geophysical Survey	Started in 2023-24 and completed in May, 2024
Andaman Offshore Project	Started in 2021-22 and completed in March, 2023
Appraisal of Sedimentary Basin up to EEZ	Started in 2022-23 and completed in June, 2024

In addition, surveys are undertaken in individual blocks/fields. The details of survey activities carried out by the operating companies in blocks/fields as on 01.07.2024 are annexed as Annexure-I.

(c) & (d): The crude oil production in the country for the year 2023-24 was 29.36 Million Metric Tonnes (MMT) in comparison to 29.18 MMT in the year 2022-23.

(e) & (f): The Government has been taking various steps to increase hydrocarbon production which *inter alia* include:

- i. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
- ii. Discovered Small Field Policy, 2015.
- iii. Hydrocarbon Exploration and Licensing Policy (HELP), 2016.
- iv. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
- v. Policy for early monetization of Coal Bed Methane, 2017
- vi. Setting up of National Data Repository, 2017.
- vii. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017.
- viii. Re-assessment of Hydrocarbon Resources, 2017.
- ix. Policy framework to streamline the working of Production Sharing Contracts in Pre- NELP and NELP Blocks, 2018.
- x. Policy framework for extension of Production Sharing Contracts for Discovered Fields and Exploration Blocks under Pre-New Exploration Licensing Policy (Pre-NELP), 2016 and 2017.
- xi. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- xii. Policy framework for exploration and exploitation of Coal Bed Methane (CBM) from areas under Coal Mining Lease allotted to Coal India Limited (CIL) and its subsidiaries, 2018.
- xiii. Policy Framework for exploration and exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs), Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- xiv. Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of oil and gas, 2019.
- xv. Natural Gas Marketing Reforms, 2020.
- xvi. Reforms in Model Revenue Sharing Contracts (RSCs) for Blocks under Open Acreage Licensing Programme (OALP), 2023.

- xvii. Lower Royalty Rates, Zero Revenue Share (till Windfall Gain) and no drilling commitment in Phase-I in OALP Blocks under Category II and III to attract bidders.
- xviii. Release of about 1 Million Sq. Km. (SKM) 'No-Go' area in offshore which were blocked for exploration for decades. Andaman offshore area has also been opened for exploration and production activities after a long time post removal of restrictions imposed by defence and space agencies in 2022.
- xix. Government is spending about Rs.7500 Cr. for acquisition of seismic data in onland and offshore areas and drilling of stratigraphic wells to make quality data of Indian Sedimentary Basins available to bidders.
- xx. Government has also approved acquisition of additional 2D Seismic data of 20,000 Line Kilometre (LKM) in onland and 30, 000 LKM in offshore beyond Exclusive Economic Zone (EEZ) of India.

Annexure-I

(Referred to part (a) & (b) of reply to Lok Sabha USQ No. 2828)

Details of survey activities carried out by the operating companies as on 01.07.2024

State/Location	2D Seismic (LKM)	3D Seismic (SKM)	No. of Exploratory Wells drilled
Andhra Pradesh	40437	12110	536
Arunachal Pradesh	605	385	2
Assam	38092	8808	891
Bihar	7794	1544	7
Chhattisgarh	202	0	0
Gujarat	112645	21339	3076
Himachal Pradesh	4982	0	16
Haryana	1038	0	0
Jammu & Kashmir	2563	0	4
Kerala Offshore	0	0	0
Madhya Pradesh	11618	3065	28
Meghalaya	205	0	3
Maharashtra	476	0	0
Manipur	210	0	0
Mizoram	1561	613	8
Nagaland	940	46	28
Odisha	2285	1787	3
Punjab	4078	0	4
Rajasthan	51041	19638	424
Tamil Nadu	42741	11032	553
Telangana	195	0	1
Tripura	8437	1540	238
Uttar Pradesh	29658	211	10
Uttarakhand	1522	0	0
West Bengal	35702	6776	49
Andaman Offshore	0	0	0
Eastern Offshore	353547	214280	576
Western Offshore	436154	90480	1150
Total	1188725	393655	7607

Source: Directorate General of Hydrocarbons (DGH), Oil and Natural Gas Corporation (ONGC) Ltd., Oil India Ltd. (OIL)